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possessed by
ARKAR, PAN No.
2855 8842 2210,
abitant, Residing
01, Plot No. 87,
mbai, Tal. Panvel,

ght, title, interest,
Premises, or any
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soever arising, are
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I. Such claim must
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(Jawahar shah HUF),

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sal be presumed that
lam or objection, and
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the properties:
erth Floor, admeasuring
et Area +5251 Sq Mtrs
Area Projected Balcony

o Generative AI User Guidelines

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SAPPHIRE LAND DEVELOPMENT PRIVATE LIMITED.**

Sl. No.	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	Sapphire Land Development Private Limited
2.	Date of Incorporation of Corporate Debtor	19/10/1989
3.	Authority under which Corporate Debtor is Incorporated/ Registered	ROC Mumbai I
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U45200MH1989PTC053963
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Room No 05, Capri, 3rd Floor, Anant Kanekar Marg, Bandra (East), Mumbai, Maharashtra, India, 400051.
6.	Date of closure of Insolvency Resolution Process	July 30, 2026
7.	Liquidation Commencement Date of Corporate Person	July 31, 2026
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Manish Shah IBBI Registration No.: IBB/IPA-001/IP-P00094/2017-18/10194
9.	Address and e-mail of the liquidator, as registered with the Board	Address: A/502, Krishna Palace, Thakur Complex, Kandivali (East), Mumbai, Maharashtra, 400101 Email id: mdsah0211@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: A/502, Krishna Palace, Thakur Complex, Kandivali (East), Mumbai, Maharashtra, 400101 Email id: slsdlq@gmail.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench - V, has ordered the commencement of liquidation of the Sapphire Land Development Private Limited on July 31, 2026.

SD/-
Manish Shah
Liquidator in the matter of Sapphire Land Development Private Limited
Reg. No.: IBB/IPA-001/IP-P00094/2017-18/10194
Authorisation for Assignment ("AFA"): AA1/10194/02/300627/109430
Date: 05.06.2026
Place: Mumbai
AFA Validity: 30.06.2027

Form No. 14

[Regulation 33 (2)]

Through Regd. AD/Speed Post, affixation, Dasti

NOTES RECEIVED BY TRIBUNAL AND CLAT, MUMBAI

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